

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Samtel Color Limited Date of Commencement of Liquidation: 04-07-2018; List of Stakeholders as on Date: 11-11-2019; Name of IP: Mr. Sanjay Gupta; Last 5 digit of registration number: 10252

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				34650				NA
2	Liquidation costs incurred till date				39166612				NA
3	Secured financial creditors	17	15506209940	17	652687189	0	14853522750		Annexure 3
4	Unsecured financial creditors	2	593810547	2	592041536	0	1769011		Annexure 4
5	Operational creditors (Workmen)	2199	2203414772	2199	868238567	0	1335176206		Annexure 5
6	Operational creditors (Employees)	199	290817654	199	40948677	0	249868977		Annexure 6
7	Operational creditors (Government Dues)	10	832138212	10	830473826	0	1664386		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	59	469511004	59	422125742	0	47385262		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		2486	19895902129	2486	3445716799	0	16489386592		